

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated:14.09.2018

ORDER NO. 201 OF 2018

Hon'ble HOD is pleased to partially modify the roster order no. 185 of 2018 for CESTAT, New Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri V. Padmanabhan, Member (Technical)	From 17/09/2018 to 20/09/2018	Single Member Bench Matters as notified.
	On 24/09/2018	Chamber Work.

By order,



(Bineesh Kumar K. S.)

Registrar

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Dy.Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated:14.09.2018

ORDER NO. 202 OF 2018

Hon'ble HOD is pleased to modify the roster order no. 68 of 2018 for CESTAT, Hyderabad from 01/10/2018 to 05/10/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. P. K. Choudhary, Member (Judicial)	From 01/10/2018 to 05/10/2018	Single Member Bench Matters.

By order,



(Bineesh Kumar K. S.)
Registrar

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Dy.Registrar